

(b) There are about 150-200 encroachers on the site including some who squat on the footpath during the day time.

(c) No, Sir.

(d) Does not arise in view of reply to part (c) above.

(e) As per DDA there is no policy to allot alternative site to those who have encroached land for commercial purposes.

#### **Shortage of Staff**

3243. SHRI S.S. OWAISI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is shortage of ticket checking and catering staff in all divisions of Eastern Railway;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken by the Government to recruit more staff ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) The information is being collected and will be laid on the table of the House.

#### **Growth and Development of Delhi**

3244. SHRI ARIF MOHAMMED KHAN : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the growth and development of Delhi during the last 50 years has taken place in accordance with the assumptions and plans of the Government;

(b) if not, the reasons therefor and the corrective measures under consideration of the Government;

(c) whether the Government are considering the proposal to do away with the multiple tasks of planning and development of Delhi;

(d) if so, the details of the proposed alternative set up;

(e) whether the Government are considering to undertake land survey in Delhi with the involvement of voluntary organisations to detect encroachment and unauthorised construction on public land; and

(f) if so, the details thereof ?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) No, Sir.

(b) The population of Delhi has grown at a pace much higher than what was projected by the planning authorities. Therefore, the infrastructure that was planned has been inadequate. Therefore, there are serious bottlenecks in terms of supply of electricity, water, transport, communications, sewerage and dwelling units.

(c) Government does not propose to do away with the multiple task of planning and development of Delhi. Planning is necessarily a government function. Development can be a partnership process between the Government and the private sector.

(d) In order to meet the target for building two million additional houses as set out in the National Agenda of the Government, it has been decided to involve the private sector in the housing industry in Delhi. Order in this regard issued to all concerned on 19.6.1998 inter alia stipulates that the minimum area required for land assembly will be 30 acres of continuous land, the ownership of the person(s) should be legal, the developer will have to pay 20% of the market value of the gross area into the Shelter Fund and 10% of the houses will be for the EWS and LIG category.

(e) and (f) No such proposal is under consideration of the Government.

*[Translation]*

#### **Interlocking System**

3245. SHRI RAM NARAIN MEENA : Will the Minister of RAILWAYS be pleased to state :

(a) whether different inter-locking system has been adopted for various railway track;

(b) if so, the details thereof; zone-wise;

(c) whether it is proposed to replace the outdated Grade-I system;

(d) if so, the details thereof; and

(e) the year in which railway line from Kota and Beena is likely to be included in the annual plan for this work ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) Zone-wise details are given in the enclosed Statement-I.